

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).14308/2010

STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

M/S. ARK BUILDERS PVT.LTD.

Respondent(s)

Date: 06/12/2010 This Petition was called on for hearing today.

For Petitioner(s) Ms. Asha Gopalan Nair,Adv.

For Respondent(s) Mr. Aniruddha P. Mayee,Adv.
Mr.Shirish Deshpande,adv.UPON hearing counsel the Court made the following
O R D E R

Counter affidavit has been filed by the respondent. No further steps as submitted by both sides. Hence, place the matter before the Hon'ble Court as per rules.

(Sunil Thomas)
Registrar

SB